GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 1951 TO BE ANSWERED ON 19.12.2022

Conservation of Forests

1951: DR. DHAL SINGH BISEN

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the measures taken for the conservation of forests;
- (b) the State-wise details of the works undertaken and the total amount spent under these measures during the last three years, State-wise;
- (c) the details of the increase in the area of forest as a result of these measures, State-wise;
- (d) the number of the forest villages and tribal dominated villages to be displaced due to the steps taken for the conservation of forests and the number of tribal dominated villages out of total displaced villages, State-wise;
- (e) the details of plan for the resettlement of the displaced villages, State-wise; and
- (f) whether the resettlement of all displaced villages have been made and if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a)& (b) For restoration and conservation of forests, the Government is implementing various centrally sponsored umbrella schemes namely National Mission for a Green India, Integrated Development of Wildlife Habitats, Forest Fire Prevention and Management (FFPM). Further, the funds collected under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), as compensatory levies from states are inter-alia used in plantation activities including compensatory afforestation by States/UTs. The schemes primarily support ecological restoration through afforestation in and outside forest areas, forest landscape restoration, habitat improvement, soil and water conservation measures and protection etc.

The Ministry provides funds for conservation, development and promotion of forests in various States under its three major schemes namely, National Afforestation Programme (NAP), Green India Mission (GIM) and Forest Fire Protection & Management Scheme (FFPM). The details of funds provided by the Government under these schemes to various States/UTs during the last three years

are given in **Annexure-I**. National Afforestation Programme (NAP) has been merged with Green India Mission (GIM) and an amount of ₹289.37 crores has been allocated for the current year for GIM whereas ₹44.19 crores have been allocated for FFPM during the current year.

The details of CAMPA funds utilized by the States/UTs during 2019-20 to 2021-22 are enclosed at **Annexure-II**.

- (c) As per theIndia State of Forest Report (ISFR) 2021details of States/UTs where forest cover has increased as compared to ISFR 2019 are given at **Annexure III**.
- (d) to (f) The Central Government receives the proposals from various States/UTs for conversion of forest villages into revenue villages and voluntary village relocation under the provisions of the Forest (Conservation) Act, 1980 from time to time. The Government of India vide letter F. No. 8-34/2017-FC dated 20th May 2019 has issued Guidelines for relocation of villages in accordance with the directions of the Hon'ble Supreme Court in order dated 28th January, 2019, regarding relocation/rehabilitation of the villages from the core/critical Tiger reserves and core of the Protected Areas (National Parks and Wildlife Sanctuaries) to the periphery of Reserved Forest/Sanctuaries/National Parks subject to certain conditions.

As per the information available on the PARIVESH portal, the details of such proposals approved by the Central Govt. under FCA,1980 during 2019-20 to 2021-22areannexed at **Annexure-IV**.

However, in case any Project Affected Persons (PAP) are required to be relocated from the forest area proposed to be diverted under Forest (Conservation) Act, 1980, the same is done by the State Government as per the Rehabilitation & Resettlement (R&R) plan prepared by the concerned State Government.

Annexure referred to in reply to part (b) of the Rajya Sabha Un-Starred Question No. 1951 due for reply on 19.12.2022 by Dr. Dhal Singh Bisen regarding 'Conservation of Forests'

State-wise details of funds released during the last three years (2019-20 to 2021-22) under National Afforestation Programme (NAP), Green India Mission (GIM) and Forest Fire Protection & Management Scheme (FFPM).

				(₹ in crore)	
Sl.No.	States	2019-20	2020-21	2021-22	
1	Andhra Pradesh				
2	Bihar	1.18	0.80	4.30	
3	Chhattisgarh	5.71	9.88	5.56	
4	Goa				
5	Gujarat				
6	Haryana				
7	Himachal Pradesh	0.52	0.57		
8	Jammu & Kashmir				
9	Jharkhand				
10	Karnataka			9.01	
11	Kerala				
12	Madhya Pradesh		0.57		
13	Maharashtra				
14	Orissa	8.45	13.67	7.77	
15	Punjab				
16	Rajasthan				
17	Tamil Nadu				
18	Telangana				
19	Uttar Pradesh				
20	Uttarakhand		1.06		
21	West Bengal				
	Total (Other States)	15.87	26.55	26.63	
	North Eastern states				
22	Arunachal Pradesh				
23	Assam				
24	Manipur				
25	Meghalaya				
26	Mizoram		7.40	5.14	
27	Nagaland	2.35	4.27	10.65	
28	Sikkim		0.87		
29	Tripura	3.76	1.33	3.75	
	Total (NE States)	6.11	13.87	19.54	
	G. Total	21.98	40.42	46.17	

(-)	een India Mission (GIM)			(₹ in crore)
Sl.No.	States	2019-20	2020-21	2021-22
1	Andhra Pradesh			2.02
2	Arunachal Pradesh			13.43
3	Chhattisgarh	5.04	1.66	6.12
4	Haryana			9.55
5	Himachal Pradesh		17.09	
6	Jammu & Kashmir		25.73	
7	Karnataka	2.21	2.35	4.45
8	Kerala	16.32		
9	Madhya Pradesh	30.65		18.29
10	Maharashtra			
11	Manipur	4.16	6.74	9.93
12	Mizoram	17.71	2.99	29.86
13	Odisha	14.19	26.01	17.74
14	Punjab	3.19		3.32
15	Sikkim	3.12	2.19	7.77
16	Uttarakhand		27.89	33.99
17	West Bengal	9.43		
	Total	106.01	112.65	156.46

(C) Forest Fire Protection and Management Scheme (erstwhile Intensification of Forest Management Scheme-IFMS)

				(₹ in crore)	
Sl.No.	States	ates 2019-20		2021-22	
	Other States				
1	Andhra Pradesh	2.16	0.00	0.00	
2	Bihar	2.08	2.34	0.00	
3	Chhattisgarh	3.92	0.00	1.41	
4	Gujarat	1.84	1.86	1.00	
5	Goa	0.00	0.00	0.57	
6	Haryana	0.49	0.00	0.00	
7	Himachal Pradesh	2.00	2.03	1.16	
8	Jharkhand	2.22	1.53	1.36	
9	Karnataka	1.37	2.19	1.57	
10	Kerala	2.57	0.00	3.63	
11	Madhya Pradesh	3.27	2.70	0.00	
12	Maharashtra	4.28	4.55	0.00	
13	Orissa	4.64	4.01	8.40	
14	Punjab	0.14	0.00	0.00	
15	Rajasthan	0.00	0.97	1.27	
16	Tamil Nadu	1.55	0.00	2.39	

17	Telangana	0.00	1.67	0.00
18	Uttar Pradesh	0.98	1.47	1.12
19	Uttarakhand	4.80	0.00	3.54
20	West Bengal	0.96	0.79	1.33
	Total	39.26	26.11	28.75
NE &	Sikkim			
1	Assam	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	0.00	0.90
3	Manipur	0.55	3.17	0.87
4	Meghalaya	0.74	0.73	0.00
5	Mizoram	1.08	1.12	0.87
6	Nagaland	0.80	0.88	0.65
7	Sikkim	2.94	0.00	0.90
8	Tripura	1.03	0.46	0.82
	Total	7.15	6.36	5.00
Union	Territories			
1	A & N Islands	0.00	0.00	0.00
2	Chandigarh	0.00	0.00	0.51
3	D&N Haveli	0.00	0.00	0.00
4	Daman & Diu	0.00	0.00	0.00
5	Jammu & Kashmir	0.00	0.00	0.00
6	Lakshadweep	0.00	0.00	0.00
7	New Delhi	0.00	0.00	0.00
8	Pondicherry	0.00	0.00	0.00
	Total	0.00	0.00	0.51
	Grand Total	46.41	32.47	34.26

Annexure referred to in reply to part (b) of the Rajya Sabha Un-Starred Question No. 1951 due for reply on 19.12.2022 by Dr. Dhal Singh Bisen regarding 'Conservation of Forests'

ANNEXURE-II

Sl.	Name of the State/UT	Utilisation of	CAMPA funds	(₹ in Crore)
No.		2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	0.01	0.01	0.00
2	Andhra Pradesh	98.47	60.96	121.10
3	Arunachal Pradesh	3.19	0.00	0.00
4	Assam	32.02	22.65	21.48
5	Bihar	125.39	183.20	0.13
6	Chandigarh	0.00	0.00	5.14
7	Chhattisgarh	429.21	651.64	855.55
8	Dadar& Nagar Haveli	0.00	0.00	0.00
9	Delhi	0.03	0.03	4.15
10	Goa	6.86	23.39	17.75
11	Gujarat	118.5	169.85	168.79
12	Haryana	60.68	125.73	213.50
13	Himachal Pradesh	88.50	119.48	94.77
14	Jammu & Kashmir	113.51	112.61	127.74
15	Jharkhand	223.57	214.93	240.99
16	Karnataka	104.14	170.48	299.99
17	Kerala	0	10.88	16.03
18	Madhya Pradesh	343.15	475.64	561.09
19	Maharashtra	151.52	236.58	422.43
20	Manipur	30.97	27.79	25.09
21	Meghalaya	0.00	22.01	36.40
22	Mizoram	0.00	25.99	17.65
23	Nagaland	0.00	0.00	0.00
24	Odisha	556.34	674.99	843.12
25	Punjab	64.73	128.59	167.82
26	Rajasthan	116.44	192.37	182.13
27	Sikkim	39.46	54.84	70.00
28	Tamil Nadu	0.56	0.00	0.00
29	Telangana	260.60	378.35	488.98
30	Tripura	17.38	17.92	24.22
31	Uttar Pradesh	180.69	252.19	362.06
32	Uttarakhand	124.00	250.01	375.42
33	West Bengal	13.53	8.25	12.92
	Total	3303.45	4611.36	5776.44

Annexure-III

Annexure referred to in reply to part (c) of the Rajya Sabha Un-Starred Question No. 1951 due for reply on 19.12.2022 by Dr. Dhal Singh Bisen regarding 'Conservation of Forests'

(Area in square kilometre								
			ISFR	ISFR	Change in Forest			
S. No.	States/UTs	Geographical area	2019 (a)	2021 (b)	Cover between ISFR 2021 &ISFR 2019 (b-a)			
1	Andhra Pradesh	1,62,968	29,137	29,784	647			
2	Bihar	94,163	7,306	7,381	75			
3	Chhattisgarh	1,35,192	55,611	55,717	106			
4	Goa	3,702	2,237	2,244	7			
5	Gujarat	1,96,244	14,857	14,926	69			
6	Haryana	44,212	1,602	1,603	1			
7	Himachal Pradesh	55,673	15,434	15,443	9			
8	Jharkhand	79,716	23,611	23,721	110			
9	Karnataka	1,91,791	38,575	38,730	155			
10	Kerala	38,852	21,144	21,253	109			
11	Madhya Pradesh	3,08,252	77,482	77,493	11			
12	Maharashtra	3,07,713	50,778	50,798	20			
13	Odisha	1,55,707	51,619	52,156	537			
14	Rajasthan	3,42,239	16,630	16,655	25			
15	Tamil Nadu	1,30,060	26,364	26,419	55			
16	Telangana	1,12,077	20,582	21,214	632			
17	Uttar Pradesh	2,40,928	14,806	14,818	12			
18	Uttarakhand	53,483	24,303	24,305	2			
19	A&N Islands	8,249	6,743	6,744	1			
20	Chandigarh	114	22.03	22.88	0.85			
21	Dadra & Nagar Haveli [#]	491	207.16	227.75	0.10			
22	Daman & Diu #	111	20.49	221.13	0.10			
23	Jammu & Kashmir*	2,22,236	21,358	21,387	29			
24	Ladakh	2,22,230	2,254	2,272	18			
25	Lakshadweep	30	27.1	27.1	0			
26	Puducherry	490	52.41	53.3	0.89			

^{*} From ISFR 2019 onwards Jammu & Kashmir was divided into two UTs viz. Jammu & Kashmir and Ladakh. # From ISFR 2021 onwards Dadra & Nagar Haveli and Daman & Diu have been combined into one UT.

Annexure-IV

Annexure referred to in reply to part (d) of the Rajya Sabha Un-Starred Question No. 1951 due for reply on 19.12.2022 by Dr. Dhal Singh Bisen regarding 'Conservation of Forests'

S. No	File No	State Name	Proposal Name	User Agency Name	Area Diverte d (in Ha.)	Date of Stage-I	Date of Stage- II
1	8- 20/2021- FC	Madhy a Prades h	Forest Village Mallupura Part-III	SATPUR A TIGER RESERVE	66	24 Dec 2021	18 Feb 2022
2	8- 12/2021- FC	Madhy a Prades h	FOREST VILLAGE KHAMADA PART-03	SATPUR A TIGER RESERVE	87	31 Jan 2022	24 Feb 2022
3	6- MPC045 /2021- BHO	Madhy a Prades h	FOREST VILLAGE MALNI	SATPUR A TIGER RESERVE	35	20 Jul 2021	24 Nov 2021
4	6- MPC026 /2016- BHO	Madhy a Prades h	village"Jaamdhana" relocation from core zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	40	26 Apr 2017	17 May 2017
5	6- MPC025 /2016- BHO	Madhy a Prades h	Village "Sakai Tola-I" Relocation from core Zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	40	26 Apr 2017	17 May 2017
6	6- MPC027 /2016- BHO	Madhy a Prades h	Village "Mallupura" Relocation from core Zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	40	26 Apr 2017	17 May 2017
7	8- 20/2017- FC	Madhy a Prades h	Village"Malani Part-I" relocation from core zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	174	29 Jun 2017	06 Sep 2017
8	8- 18/2017- FC	Madhy a Prades h	Village"Mana (Part-I)" relocation from core zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	215	29 Jun 2017	06 Sep 2017
9	8- 19/2017- FC	Madhy a Prades h	Village "Mana Part-II" Relocation from Core Zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	270	29 Jun 2017	06 Sep 2017
10	8- 34/2017- FC	Madhy a Prades h	Village"Malani Part-II" relocation from core zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	285.7	09 Nov 2017	10 Aug 2018
11	8- 17/2017- FC	Madhy a Prades h	Village"SakaiTola-II" relocation from core zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	150	29 Jun 2017	06 Sep 2017

12	8- 29/2019- FC	Madhy a Prades h	Diversion of forest land of Compartment 188 of Range Sohagpur of Division Hoshangabad (T) for Relocation of Village "Malani and Khamda" from Satpura Tiger Reserve Hoshangabad (M.P.)	SATPUR A TIGER RESERVE	100	27 Oct 2020	21 Dec 2020
13	6- MPC049 /2019- BHO	Madhy a Prades h	Village "Ratibandar" Relocation from Core Zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	12	30 Sep 2020	28 Jan 2021
14	8- 30/2019- FC	Madhy a Prades h	Village "Malni-IV " Relocation from Core Zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	98	26 Dec 2019	01 Sep 2020
15	6- MPC034 /2021- BHO	Madhy a Prades h	Village Mallupura-IV And Jhalai-IV Relocation from core zone of (STR) Hoshangabad	SATPUR A TIGER RESERVE	29.034	31 May 2021	11 Jun 2021
16	8- 09/2021- FC	Madhy a Prades h	Village Jhalai Part-I Relocation From of Satpura Tiger Reserve Hoshangabad	SATPUR A TIGER RESERVE	67	24 Dec 2021	18 Feb 2022
17	6- MPC024 /2021- BHO	Madhy a Prades h	Forest Village Khamda Part-2 Relocation From Satpura Tiger Reserve Hoshangabad	SATPUR A TIGER RESERVE	14.232	31 May 2021	11 Jun 2021